

located on this national highway. There is always dense traffic on this highway. Heavy vehicles like tankers, including buses ply on this road. Mumbra railway station is just ten metres from this highway. That is why passengers find it very difficult to hire a vehicle from the highway. Many accidents frequently have become victims of accidents on this highway. This highway is also frequently used for 'morchas' and 'rasta roko' agitations. Government of Maharashtra has requested Ministry of Surface Transport and Environment and Forests to construct a bye-pass road through the nearby mountain. If this is done, it would not only save time and fuel but precious human lives. It will also help in checking pollution. I hope the Government will pay immediate attention to this problem.

(viii) Need to Improve the telecommunication facilities in Jahanabad district, Bihar

[Translation]

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, 80 percent telephone exchanges out of them which have been set up in rural areas of Jahanabad Constituency in Bihar. There is an exchange in Arbal but it is not functioning properly but even then the subscribers are getting telephone bills and they are making payment regularly. The exchange set up in Ghosi block last year has not started functioning yet. STD facilities have not been provided so far in Kurtha block while Government had given assurance for it in this House. M.R.R. solar energy was installed in my home but it has not been started so far.

Therefore, I request the Central Government to take effective steps to improve the telecommunication facilities in Jahanabad.

14.31 hrs.

**UTTAR PRADESH BUDGET—
GENERAL DISCUSSION
AND
DEMANDS FOR GRANTS (UTTAR PRADESH)
FOR 1996-97**

MR- DEPUTY-SPEAKER : The House will now take up combined discussion - General discussion and discussion and voting on the Demands for Grants in respect of Budget for the State of Uttar Pradesh for 1996-97, for which one hour has been allotted.

Hon. Members present in the House, whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

A list showing the serial numbers of cut motions moved will be put on the notice board immediately. In case any member finds any discrepancy in the list he may bring it to the notice of the officer at the table without delay.

Motion moved :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Uttar Pradesh to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1997, in respect of the heads of demands entered in the second column thereof against Demands No. 1 to 28, 30 to 82 and 84 to 95."

Demands for Grants—Budget (Uttar Pradesh) for 1996-97

Submitted to the Vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on Account Voted by the House on 12-9-96		Amount of Demand for Grant submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
1.	Excise Department	11,54,44,000		5,87,20,000	60,37,000
2.	Housing Department	18,71,15,000	128,58,16,000	10,62,36,000	19,34,000
3.	Industries Department (Export Promotion)	1,05,82,000	47,15,000	35,37,000	15,72,000
4.	Industries Department (Mines and Minerals)	4,72,76,000	2,81,25,000	1,82,43,000	1,15,75,000